

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **26.09.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 474/2025 For Stay IA No. 1344/2025 For Additional Docs IA No. 1345/2025	MS Prabhakar Promoter and Ex- Managing Director, Kadevi Industries Ltd & Anr Vs G Satyanarayana Murthy (Deceased) Erstwhile Liquidator, Kadevi Industries Limited & Anr.	Mr. D Narendar Naik	
2.	Comp App (AT) (CH) (Ins) No. 419/2025 For Exemption IA No. 1199/2025	SREI Equipment Finance Limited Vs Kothavalsa Infraventures Pvt Ltd	Mr. Anant Merathia	Mr. Anando Mukherjee For Caveator
3.	Comp App (AT) (CH) No. 124/2025 For Exemption IA No. 1367/2025	Anju Devi Mandhani & Anr. Vs Ashok Kumar Mandhani & 10 Ors.	Mr. S Karunamoorthy	
4.	Comp App (AT) (CH) No. 125/2025 For Stay IA No. 1368/2025 For Exemption IA No. 1369 & 1370/2025	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani & 8 Ors.	Mr. S Karunamoorthy	

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 475/2025 For Exemption IA No. 1351/2025 For Stay IA No. 1352/2025	Committee of Creditors of Think and Learn Pvt Ltd Vs Riju Ravindran & 3 Ors	Mr. Mayan H Jain	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in